

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3350**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

VIP SECURITY BY CRPF

3350. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Reserve Police Force (CRPF) has asked the Government not to remove it from VIP duties;

(b) if so, whether Ministry of Home Affairs is convinced with CRPF's argument and has withdrawn its decision to remove it from VIP security, if so, the details and the present status thereof;

(c) whether 30 per cent of the people deputed in two specialist VIP security forces—the Special Protection Group (SPG) and the NSG are CRPF men and if so, the details thereof; and

(d) whether the CRPF personnel work in the harshest conditions in LWE affected areas with no phone connectivity, no electricity and for fighting extremists in Jammu and Kashmir and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): In order to ensure uniformity and standardization in the specialized task of personal protection duties, the Government has decided to progressively relieve CRPF from personal protection duties and assign this task to CISF and NSG.

(c): At present, in SPG about 30% officers are from CRPF on deputation; and in NSG it is about 11%.

(d): All CAPFs, including CRPF, work in challenging conditions in LWE affected areas and in Jammu & Kashmir.
